

2. Army Boys Sports Companies (ABSC)
3. SAI Training Centres (STC)
4. Extension Centre of STC/SAG

MR. CHAIRMAN : The House is adjourned till 12.00 noon.

The House then adjourned at twenty minutes post eleven of the clock.

The House reassembled at twelve of the clock,
MR. DEPUTY CHAIRMAN in the Chair.

Re. KILLING OF CRPF JAWANS IN DANTEWADA

MR. DEPUTY CHAIRMAN: Papers to be laid on the Table.

SHRI M. VENKAIAH NAIDU (Karnataka): Sir, I have to raise an issue.

MR. DEPUTY CHAIRMAN: One minute. Let the Papers be laid first. ...*(Interruptions)*

SHRI M. VENKAIAH NAIDU: Sir, please listen to me. In the morning, we offered condolence to the President of the Polish Republic. We are today meeting after the recess in which 79 CRPF jawans safeguarding the country were killed and we don't have even concern to offer condolence for them. So, I suggested the Chair to take the ruling party into confidence and let there be condolence. Discussion can be taken up later on or whatever is agreed upon. I don't want to intervene into that.

SHRI SITARAM YECHURY (West Bengal): Sir, I support that. ...*(Interruptions)*

SHRI RAVI SHANKAR PRASAD (Bihar): Sir, it is an insult to their sacrifices. ...*(Interruptions)*

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): Sir, let the House reassemble in the afternoon and Mr. Deputy Chairman or Mr. Chairman read the condolence message and then we will all join that. ...*(Interruptions)*

SHRI SITARAM YECHURY: Sir, let us first stand in silence to pay our homage and then a Resolution can be moved subsequently. But, let us first stand immediately and pay homage to them, if the Chair permits. ...*(Interruptions)* That is my suggestion, Sir.

OBSERVANCE OF SILENCE

MR. DEPUTY CHAIRMAN: I request the Members to stand in silence to pay homage to them.

(Hon. Members then stood in silence for one minute)

SHRI M. VENKAIAH NAIDU (Karnataka): Sir, now please tell us what is going to happen. I don't want any interruption now. I am asking just for the information. You take the House into confidence about when you are going to discuss this killing of the CRPF jawans in Dantewada.

MR. DEPUTY CHAIRMAN: The Minister will be making a statement at 2 o'clock.

SHRI S.S. AHLUWALIA (Jharkhand): Why not now, Sir?

MR. DEPUTY CHAIRMAN: He is making a Statement in the Lok Sabha.

SHRI S.S. AHLUWALIA : He is not making a statement there. ...*(Interruptions)*

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY, THE MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES, THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE, THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN): Sir, he is making a statement in the other House. He has agreed to make a statement here at 2 o'clock. Then we can take up this issue. ...*(Interruptions)*

SHRI SITARAM YECHURY (West Bengal): What do you commit? Will you permit a proper discussion after the Statement?

SHRI PRITHVIRAJ CHAVAN: Yes, it is your right.

SHRI SITARAM YECHURY: Will the Government agree?

SHRI PRITHVIRAJ CHAVAN: I said in the morning itself, Sir, that if the House so desires we can immediately discuss the issue after the Statement.

SHRI S.S. AHLUWALIA: Then, Sir, let the House be adjourned till that time.

MR. DEPUTY CHAIRMAN: No, no, let the papers be laid. *(Interruptions)*

श्री नन्द किशोर यादव (उत्तर प्रदेश) : सर, महंगाई पर चर्चा ...*(व्यवधान)*

MR. DEPUTY CHAIRMAN: Please *(Interruptions)*. One minute. *(Interruptions)* Let the Papers be laid. ...*(Interruptions)* प्रोसिजर तो फोलो कीजिए...*(व्यवधान)*... प्लीज, आप बैठिए... *(व्यवधान)* आप पेपर ले करने दीजिए, बाद में देख लेंगे...*(व्यवधान)*...यह इम्पोर्टेन्ट है...*(व्यवधान)*...

श्री नरेश चन्द्र अग्रवाल (उत्तर प्रदेश) : सर, बाद में लोगे तो फायदा क्या होगा...*(व्यवधान)*...बाद में दो बजे लोगे तो फायदा क्या होगा...*(व्यवधान)*... दो बजे लगाएंगे तो उठने का फायदा क्या होगा ...*(व्यवधान)*...